

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 537/11	TP 93/16	Hearing	111/ 111A	IDEB Projects Pvt. Ltd., Vs Parkway Holdings Pvt. Ltd., & 3 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

JAYAKRISHNA

PETITIONER

T-B-Jayakrishna

Counsel for petitioner is present. None appeared for R-1 and 3. Already R-2 and 4 are set ex-parte. Counsel for petitioner reported that the matter is likely to be settled. In this matter, none appeared for R-1 and 3 and even R-2 and 4 were absent.

Connected matter is listed on 07.09.2017. Therefore, this matter is also listed on 07.09.2017. If nobody appears for R-1 and R-3 on the next date of hearing, the matter will be decided in accordance with law.


MEMBER (J)


MEMBER (T)